

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 22376/2017

(Arising out of impugned final judgment and order dated 14-01-2016 in WP No. 84/2000 passed by the High Court Of Judicature At Bombay At Nagpur)

THE STATE OF MAHARASHTRA & ORS.

Petitioner(s)

VERSUS

PRAVIN

Respondent(s)

IA No. 73518/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 73516/2017 - EXEMPTION FROM FILING O.T.

IA No. 127912/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 29-10-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI  
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s)

Mr.Sachin Patil, AOR.  
Mr.Rahul Chitnis, Adv.  
Mr. Aaditya A. Pande, Adv.  
Mr. Geo Joseph, Adv.

For Respondent(s)

Ms. Himanshi Shakya, Adv.  
Ms. Archana Pathak Dave, AOR

UPON hearing the counsel the Court made the following

O R D E R

A request for adjournment has been made on behalf of the counsel for the respondent.

List the matter after four weeks in final hearing category.

(SACHIN KUMAR SRIVASTAVA)  
SENIOR PERSONAL ASSISTANT

(SUNIL KUMAR RAJVANSHI)  
BRANCH OFFICER